

# **Central Administrative Tribunal Principal Bench, New Delhi**

**O.A. No.567/2019**

Wednesday, this the 27<sup>th</sup> day of March 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. All India (MES) Barrack & Stores Cadre Association  
Through its General Secretary  
Ashish Kumar Namdeo, aged 39 years, Group A  
s/o Sh. S K Namdeo  
working as BSO at Garrison Engineer (South), Meerut Cantt.  
Address: 1/1 Vaidhya Enclave, Mall Road, Meerut Cantt.
2. Sanjeev Kumar, aged 39 years, Group A  
s/o Sh. V P Singh  
working as BSO at Garrison Engineer (West)  
Delhi Cantt – 10  
r/o Q.No.112/3, Kabul line, MES Officer's Enclave, Delhi Cantt. 10  
...Applicants  
(Mr. Yogesh Sharma, Advocate)

**Versus**

1. Union of India through the Secretary  
Ministry of Defence, Govt. of India  
South Block, New Delhi – 11
2. The Engineer-in-Chief  
E-in-C's Sectt., Ministry of Defence  
Kashmir House, New Delhi – 11
3. The Director General (Personal)  
Engineer-in Chief's Branch  
Military Engineering Services  
Kashmir House, New Delhi – 11  
...Respondents  
(Mr. Gyaneshwar, Advocate)

## **O R D E R (ORAL)**

**Justice L. Narasimha Reddy:**

Learned counsel for applicants submits that in view of the developments, that have taken place during the pendency of the O.A., it has become infructuous.

2. Accordingly, the O.A. is dismissed as infructuous. There shall be no order as to costs.

**( Mohd. Jamshed )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**March 27, 2019**  
/sunil/